Pound (St.)

morning. So I may suggest a way out. If the hon'ble Deputy Minister has any further information as to what steps they are going to take and if he could give some information to the House, we will have a discussion. Sometime later, whenever he can give information about this, we can have a couple of hours discussion whenever he is ready.

SHRI MORARJI DESAI: This can be known only after a week or so and I think no useful purpose will be served by an early discussion.

ची अटल बिहारी वाजपेयी तो यह डिस्कान बाद में रखा जाये

SHRI S. KUNDU (Balasore) The hon'ble Deputy Prime Minister has said that he is going to review the situation before he takes a final decision. From that point of view it is necessary that we do have an urgent drscussion and time should be allotted for it.

MR SPEAKER: Decision has been taken that he is not going to devalue Only if he has any further information, he can give it—that is what I said.

SHRI NATH PAI (Rajapur): In that context, an immediate discussion becomes all the more necessary.

Mr. SPEAKER: I have no objection if you want it.....

SHRI NATH PAI: You stated, Mr. Speaker, if I heard you clearly, that the statement was received by you even before you received our call attention notice. I want to know, Sir, whether Mr. Morarji Desai could prepare his statement because there were prior consultations by him with the U.K. Government. How else could he have prepared a statement?

Mr. SPEAKER; The devaluation took place on Saturday. Whole of year terday he had at his disposal. I sa have received it this morning or last night.

SHRI MORARJI DESAI: I had given notice of this this morning before any calling attention notice could have reached you.

SHRI S. M. BANERJEE (Kanpur): We put it in the box, but he did not put it in the box.

12 274 HRS

TEXTILE COMPANIES COTTON (MANAGEMENT OF UNDERTAK-AND LIQUIDATION OR RECONSTRUCTION) BILL*

वाजिक्य मंत्री (भी दिनेश सिंह) में प्रम्ताव करता ह कि जनहित में कतिपय मामलो में सनी रूपडा कम्पनियों के परिसमापन के लिए, उन के उपक्रमों को बाल रखने हुए, अथवा सनी कपडा कम्पनियों के पुन स्वापन नया तन्मम्बन्धी विषयो के लिए उरवन्ध करने वाने विधेयक को पेज करने की अनुमति दी जाये ।

MR SPEAKER The question is:

"That leave be granted to untroduce a Bill to provide in the public interest for the liquidation of cotton textile companies while keeping the undertakings thereof as running concerns, or for the reconstruction of cotton textule companies, in certain cases and for matters connected therewith."

The motion was adopted.

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[†]Introduced with the recommendation of the President.